NEW DEFENCE PROCUREMENT POLICY

1839. SHRI VINAYAK RAUT:
    DR. PRITAM GOPINATHRAO MUNDE:
    SHRI SRIRANGA APPA BARNE:
    DR. SHRIKANT EKNATH SHINDE:
    SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government is considering to adopt a new procurement policy that would define the level of indigenous content for defence equipment and give higher preference to local vendors in contracts;

(b) if so, the salient features of the aforesaid policy;

(c) whether the Government has indentified other defence equipments wherein the policy can be applied and if so, the details thereof;

(d) whether the Government has consulted various stakeholders before finalizing the new procurement policy and if so, the details thereof; and

(e) the other policy decisions taken by the Government to give the preference to the Indian vendors?

ANSWER

MINISTER OF STATE 
IN THE MINISTRY OF DEFENCE

(Shri Shripad Naik)

(a) to (e): The extant Defence Procurement Procedure (DPP)-2016 under ‘Buy [Indian-Indigenously Designed & Developed Manufactured (IDDM)]’ category promotes indigenous defence manufacturing capabilities through private sector. The Strategic Partnership model has also been incorporated in DPP-2016 in May 2017.

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The ‘Make’ procedures [Make-I & Make-II] of DPP-2016 promote self-reliance, wider participation of Indian Industry and provide impetus to MSME sector through indigenous development and upgrades to promote import substitution.

Technologies/equipment to be inducted by the Armed Forces are shared with Industry through the Technology Perspective and Capability Roadmap (TPCR)-2018.